GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1027 ANSWERED ON:22.07.2002 NATIONAL WATER POLICY PRABHUNATH SINGH

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the National Water Policy recommended conjuctive use of surface and ground water through scientific and efficient management of water resources in the command area to provide reliability of irrigation;
- (b) if so, whether conjuctive use of water was not conducted properly in 11 States despite Rs.63.06 lakh have been spent as brought out by the Comptroller and Auditor General of India (C&AG) in its report; and
- (c) if so, the steps taken to review the said policy to make it more meaningful?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) The National Water Policy lays downthe broad principles for development and management of water resources of the country. Water being a state subject, the planning and implementation in this regard rests with the State Governments. The National Water Policy provides for integrated and coordinated development of surface water and ground water resources and their conjunctive use.

The Comptroller and Auditor General of India (CAG) in their reportNo.3 of 1999 (Civil) observed that the survey by the concerned states on ground water data was not conducted properly in 11 States, while in two states, the survey was not comprehensive. The Ministry of Water Resources has intensified its monitoring network in this regard to avoid such shortcomings in future.